

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. NO. 10/59/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.07.2017

NAME OF THE COMPANY: Mahesh City Kumar Jalan Vs. M/s. Prestige City Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 58/59

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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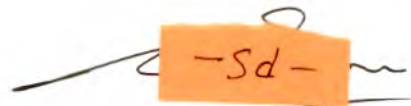
For the Petitioner (s) : Mr. Amol Yyas, Advocate

For the Respondent (s) : Mr. Dinkar Singh, Advocate

Order

Respondents have put in their appearance through their Counsel who prays for some time to file his reply.

To come up on 10th August, 2017.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)